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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/08/2017 AT 11.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/58/ (IB)/2017  
NAME OF THE PETITIONER(S) : KIRAN GLOBAL CHEMS LTD  
NAME OF THE RESPONDENT(S) : J.MATADEE FREE TRADE ZONE PVT LTD  
UNDER SECTION : 433(e) (f)

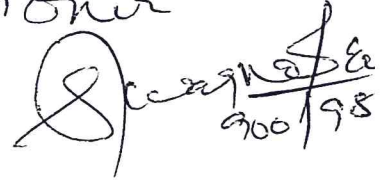
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) R. SWARNAVEL - Counsel for Petitioner

d) Heem Srinivasan

Counsel for Respondent

Heem

  
200/198

**ORDER**

Counsel for Petitioner present. Counsel for Respondent also present. Counsel for Petitioner is directed to submit regarding compliance to be made as per the I&B Code, 2016, in view of the notification of MCA dated 29.06.2017. Put up on 23.08.2017 at 10.30 A.M.



(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)